

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3548
ANSWERED ON:15.12.2006
ALLOTMENT OF LAND FOR COMMUNITY HALLS
Mishra Dr. Rajesh Kumar; Sajjan Kumar Shri

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether Banquet Halls are being operated on several places in Delhi on the land allotted by the Delhi Development Authority (DDA) for constructing Community Halls;
- (b) if so, the details thereof;
- (c) whether the Delhi Development Authority has conducted any enquiry in this regard;
- (d) if so, the details and the outcome thereof; and
- (e) the action taken by the DDA in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN)

(a) to (e): Delhi Development Authority (DDA) has reported that it has allotted land for the purpose of Community Halls which can be used for social and cultural activities. However, if any Community Hall is found being used for commercial activities like Banquet Hall etc. action for determination of its lease is taken after an enquiry.

DDA has further reported that after enquiry it has recently determined the lease of two Community Halls for being misused for commercial activity.